

Rep. by Act... 56... of 1974, S. 28 Sch. I.

THE INDIAN TARIFF (AMENDMENT) ACT, 1965

No. 46 OF 1965

[17th December, 1965]

An Act further to amend the Indian Tariff Act, 1934.

BE it enacted by Parliament in the Sixteenth Year of the Republic of India as follows :—

Short title
and commencement.

1. (1) This Act may be called the Indian Tariff (Amendment) Act, 1965.

(2) It shall come into force on the 1st day of January, 1966.

Amendment
of First
Schedule.

2. In the First Schedule to the Indian Tariff Act, 1934, in Items ^{32 of 1934.} Nos. 34(4), 60(7), 64(3), 64(5), 68(2A), 70A, 70(5), 72(14), 72(39) and 75(16),—

(a) in the third column headed "Nature of duty", for the word "Protective", wherever it occurs, the word "Revenue" shall be substituted ;

(b) in the last column headed "Duration of protective rates of duty", the entry "December 31st, 1965", wherever it occurs, shall be omitted.